GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO.2321 TO BE ANSWERED ON 09.03.2021

Grant for DDRS

2321. SHRI RAVI KISHAN: SHRI RAVINDRA KUSHWAHA: SHRI SUBRAT PATHAK:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government has received proposals from various State Governments including Uttar Pradesh seeking grant under Deendayal Disabled Rehabilitation Scheme (DDRS);
- (b) if so, the details thereof;
- (c) whether the said proposals from the State Governments are pending for a long time; and
- (d) if so, the reasons therefore along with the time by which the total grant is likely to be provided?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

- (a) & (b) Yes,Sir. The Government implements Deendayal Disabled Rehabilitation Scheme (DDRS) under which financial assistance is provided to Non-Governmental Organisations (NGOs) for promoting the welfare of Persons with Disabilities (PwDs) in the country, including the State of Uttar Pradesh. A statement indicating State/UT wise number of proposals received and number of proposals sanctioned during the last three years and current year under DDRS, including the State of Uttar Pradesh is at **Annexure**.
- (c) & (d) All complete proposals which fulfill the norms of the scheme, received during a financial year, are normally processed in the year itself, subject to the availability of funds. However, in case of deficiency of documents etc., the proposal is processed and grant is released only after the rectification of the deficiency. Such proposals are then considered in the subsequent years in consonance with the provisions of General Financial Rules.

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2321 for answer on 09.03.2021

The States/UTs wise number of proposals received and number of proposals sanctioned during the last three

S.N 0.	Name of the States/UTs	2017-18		current year under D 2018-19		2019-20		2020-21 (As on 04.03.2021)	
		Number of Proposals Received	Number of Proposals Sanctioned						
1	Andhra Pradesh	63	72	69	79	66	67	47	58
2	Arunachal Pradesh	0	0	0	0	0	0	0	0
3	Assam	16	14	12	11	11	8	0	3
4	Bihar	8	6	1	4	0	1	2	0
5	Chattisgarh	3	5	1	4	0	2	0	1
6	Delhi	2	13	10	5	0	3	0	2
7	Goa	1	0	0	1	0	0	0	0
8	Gujarat	26	16	21	17	19	10	16	4
9	Haryana	26	20	23	16	23	12	0	8
10	Himachal Pradesh	5	5	5	4	6	5	5	5
11	Jammu & Kashmir	2	1 =	4	2	0	1	0	0
12	Jharkhand	0	0	0	1	0	1	0	0
13	Karnataka	4	6	3	5	3	2	1	1
14	Kerala	52	51	40	49	43	29	38	21
15	Madhya Pradesh	28	26	42	21	22	11	10	9
16	Maharashtra	28	29	20	21	16	19	0	9
17	Manipur	43	37	26	39	25	28	25	15
18	Meghalaya	1	4	6	6	7	4	6	1
19	Mizoram	2	2	2	2	6	2	5	0
20	Nagaland	2	0	1	1	0	1	2	1
21	Odisha	51	46	51	49	49	49	24	31
22	Punjab	10	11	10	7	11	4	6	2
23	Rajasthan	27	26	15	19	8	19	11	7
24	Tamil Nadu	32	21	14	20	26	17	0	11
25	Tripura	1	1	1	1	0	0	0	0
26	Uttar Pradesh	61	52	52	48	41	44	30	35
27	Uttrakhand	7	5	8	6	4	3	1	3
28	West Bengal	25	36	28	31	20	20	16	11
29	Telangana	52	55	54	70	50	67	14	24
30	Pudducherry	4	2	. 4	4	4	3	3	1
	Total	582	562	524	543	460	432	262	263